GOVERNMENT OF INDIA COAL LOK SABHA

UNSTARRED QUESTION NO:257 ANSWERED ON:06.08.2013 SUPPLY OF COAL TO POWER PROJECTS . Annayyagari Shri Sai Prathap

Will the Minister of COAL be pleased to state:

- (a) whether it is a fact that supply of coal to power projects is lagging behind inspite of having proper Fuel Supply Agreements;
- (b) if so, the details thereof and the reasons therefor;
- (c) whether delay in coal supply would have a detrimental impact on power projects leading to further increase in bank NPAs or bank loans;
- (d) if so, the details thereof; and
- (e) the steps being taken by the Government/Coal India Limited to expedite the matter and ensure uninterrupted coal supplies to power projects?

Answer

MINISTER OF STATE IN THE MINISTRY OF COAL (SHRI PRATIK PRAKASHBAPU PATIL)

(a)to(c): In 2012-13, as against supply plan target of 346.25 Million Tonnes finalised by Planning Commission as part of Annual Action Plan, despatches from Coal India Limited (CIL) to power stations in the country was at 343.79 Million Tonnes (Provisional) with a growth of more than 10% over the previous year.

CIL has guaranteed to supply 90% of Annual Contract Quantity (ACQ) for Thermal Power Plants (TPPs) commissioned prior to 31.03.2009 and 80% of ACQ for TPPs commissioned after 31.3.2009. The supply of 343.79 Millon Tonnes to power utilities in the country in 2012-13 has been 91.5% of commitment under Fuel Supply Agreement (FSA)/ Memorandum of Understanding (MoU) of 375.82 Million Tonnes. In the current year (up to Jun'13), coal supply to power utility sector has been 86.39 MT which is 87.8% of commitment under FSA/MOU of 96.41 MT.

Further, coal stock with power stations has gone up from 14.14 MT equivalent to 11 days' requirement as on 01.04.2012 to 19.75 MT equivalent to 14 days' requirement as on 01.04.2013 and further to 22.02 MT equivalent to 18 days' requirement as on 29.07.2013. Presently, as on 29.07.2013, 65 TPPs are carrying coal stock equivalent to more than 15 days' requirement and as a result, quite a few power stations have started regulating coal supplies to avoid further build up of stock at their end.

- (d): Does not arise in view of reply given in (a) to (c) above.
- (e): In addition to the monitoring mechanism available at coal companies and CIL, coal supplies to Power Utility sector is monitored regularly by an inter-Ministerial Sub-Group comprising representatives of Ministry of Power, Ministry of Coal and Ministry of Railways constituted. This Sub-Group suggests ways to ensure uninterrupted coal supplies to power utilities and for meeting any contingent situations relating to Power sector including critical coal stock position.